

(c) if so, what is the justification for investing more capital?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTI LAL VORA): (a) and (b) No, Sir.

(c) Does not arise.

**Inadequate berths in Kolhapur-Mahalaxmi Train**

1853. SHRI A. G. KULKARNI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received complaints from trading community and passengers' Associations regarding inadequate provision of upper class berths for Kolhapur, Miraj, Sangh Stations in Kolhapur-Mahalaxmi Train, running upto Bombay; if so, what are the reasons therefor-

(b) whether the old bogies attached to Kolhapur-Mahalaxmi when this train was inaugurated, are still continuing; if so, whether Government have received any complaints regarding rickety berths and filthy latrines; and

(c) whether Government have received proposals to transfer the sector between Kolhapur to Pune to Central Railway; if so, what is Government's reaction thereto?

THE MINISTER OF STATE OF , THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir. Some representations have been received. Additional reservation quota of Three AC 2-tier and I Two First Class berths has since been provided at Miraj for Bombay in Mahalaxmi Express from 21.5.88.

(b) No, Sir. No overaged or overdue POH coaches are running on Kolhapur-Mahalaxmi Express. Only one complaint has been received during the current year.

(c) Some suggestions to transfer Pune-Kolhapur section from South Central Railway to Central Railway have been received and the same have been noted.

**MACT cases pending against DTC**

1854. SHRI JERLIE E. TARIANG: Will the Minister of SURFACE TRANSPORT be pleased to state what is the total number of Motor Accidents Claim Tribunal cases against DTC pending in different courts in Delhi and the total amount involved therein?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): The total number of cases against DTC pending in different Motor Accident Claims Tribunals in Delhi are 1802. The total amount of liability in respect of these claim-cases will depend only on awards that may be made by the Tribunals.

**Connecting Guwahati and Dibrugarh by broadgauge**

1855. SHRI JERLIE E. TARIANG: Will the Minister of RAILWAYS be pleased to state;

(a) whether Government propose to connect Guwahati and Dibrugarh by broadgauge; and

(b) if so, by when the project is likely to start?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir. There is no such proposal at present.

(b) Does not arise.

**'Meghalaya's request for more seats in trains**

1856. SHRI JERLIE E. TARIANG: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received request from the Meghalaya